

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 20012-JK (LD) of 2024
DATED:- 12 - 12 - 2024

Sanction is hereby accorded to the appointment of Officer's of Agriculture Production & Farmers Welfare Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble Supreme Court of India/ Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 12 - 12- 2024

No:-LAW-OIC/12/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, J&K High Court, Jammu/Srinagar.
5. Principal Secretary to Government, Agriculture Production & Farmers Welfare Department
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Reyaz Ali Bhat

Annexure to the Government Order No:-20012-JK(LD) of 2024 dated 12.12.2024

| S. No. | Case Number and Title | OIC |
|--------|---|--|
| 1 | O.A.No.775/2024 Miran Bibi and Another Versus U.T of J&K & Ors. | Dr. Tara Chand, JD (ext), Sheep Husbandry, Jammu |
| 2 | Omesh Sharma V/s U.T. of J&K and Ors. in WP (C) No.1656/2023 | Dr. Tara Chand, Joint Director(Ext), Sheep Husbandry Department, Jammu |
| 3 | Green Route Health Care V/s U.T of J&K and Ors. in WP (C) No. 2266/2024 | Dr. Tariq Parvaiz, Joint Director, ARV Lab R.S. Pura |
| 4 | Farooq Ahmad Anchari VERSUS U.T of J&K & Ors. in WP (C) No. _____/2024. | Dr. Mohammad Amin Dar, Dy. Director Central (cell No.7006564272) |

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